

**Before the Appellate Tribunal for Electricity
Appellate Jurisdiction**

Appeal No. 43 of 2007

Dated : 20th August, 2007

**Coram : Hon'ble Mr. H.L. Bajaj, Technical Member
Hon'ble Mrs. Justice Manju Goel, Judicial Member**

North Delhi Power Limited ... Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Ors.Respondents

For the Appellant : Mr. Amit Kapur, Advocate
Mr. Mansoor Ali, Advocate
Ms. Poonam Verma, Advocate

For the Respondents : Mr. V.K. Goel, Advocate for Res. No. 2
Mr. K.M. Varma, Jt. Dir., DERC.

ORDER

Mr. Amit Kapur, Advocate appearing for the appellant after arguing for a while seeks permission to withdraw the appeal as the Commission has not yet finally decided the matter from which this appeal has arisen. He says that, if necessary, he will file an appeal after the Commission finally disposes of the matter.

The appeal is dismissed as withdrawn.

(Mrs. Justice Manju Goel)
Judicial Member

(Mr. H. L. Bajaj)
Technical Member